

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-504**  
IB- 38/ND/2020

**IN THE MATTER OF:**  
M/s Jain Timber Pvt. Ltd.

**....Applicant**

**SECTION**  
U/s 10 of IBC

**Order delivered on 01.12.2022**

**CORAM:**  
**JUSTICE TELAPROLU RAJANI,**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : PCA Abhishek Nahta  
For the UBI : Vishnu Jaysaval Adv for Samarendra Kumar Adv

**ORDER**

We have heard the Counsel for both the parties. With the consent of both the parties, the matter be posted to **16.12.2022**.

-sd-

**(RAHUL BHATNAGAR)**  
**MEMBER (T)**

Md Saddam

-sd-

**(JUSTICE TELAPROLU RAJANI)**  
**MEMBER (J)**